

25.1.91

SPM 2 ND

Mr. PS Biju for applicant
Mr. P. Modhusoodhanan
for respondents

At the request of the
learned Counsel for the applicant
for final hearing on 18.2.91

Am

by S.D.

25.1.91

18-2-91

SPM & AVH

Mr PS Biju for applicant
Mr NN Sugunapalan, SCGSC for respondents

ORDER

When this case was taken up for arguments
in presence of the learned counsel for the parties,
the learned counsel for the applicant prayed that
he may be allowed to withdraw this application
with liberty to make representation to the compe-
tent authority about the reliefs claimed in this
original application. The learned counsel for the
respondents has no objection to the request being
granted.

Accordingly this original application is
closed as withdrawn with liberty to the applicant
to file a representation, if so advised, to the
competent authority about the reliefs claimed
in this original application.

Abdul

(AV HARIDASAN)
JUDICIAL MEMBER

SP M

(SP MUKERJI)
VICE CHAIRMAN

18-2-1991

7/13